

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:899

ANSWERED ON:29.11.2005

FINANCIAL ASSISTANCE TO RAPE VICTIMS

Mahto Shri Tek Lal;Rawat Shri Kamla Prasad;Verma Shri Ravi Prakash

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has any proposal to set up a National Rape Victims Assistance fund for payment of compensation and the rehabilitation of rape victims;
- (b) if so, the details thereof;
- (c) whether National Commission for women has also formulated any scheme for payment of compensation to rape victims and their rehabilitation;
- (d) if so, the details thereof and expenditure incurred therein;
- (e) the financial supports proposed to be provided to each rape victim alongwith the criteria prescribed therefor;
- (f) whether the State Government are also authorized to draw fund through this scheme for the financial help in favour of rape victims; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a),(b),(c),(d),(e),(f)&(g) The National Commission for Women (NCW) has forwarded to the Department of Women and Child Development draft of a scheme on Relief and Rehabilitation of Rape Victims. NCW has been requested to revise the scheme to remove certain shortcomings in it whereafter the views of the concerned Ministries/Departments would be called for on the scheme.